

CHILD DEVELOPMENT (KUMARI MAMATA BANERJEE):

(a) There is no such proposal at present. However, Government of India has a Scheme under which one time grant upto Rs. 1.00 lakh is provided to State Government for creation of sports facilities in Secondary/Senior Secondary Schools located in rural areas.

(b) Question does not arise.

(c) No, Sir.

(d) Question does not arise.

(e) There is no proposal to set-up any sports institution. Government provides grant for purchase of sports equipment and development of playgrounds but does not directly undertake these activities.

Starvation Deaths in Orissa

1588. **SHRI RABI RAY:** Will the Minister of WELFARE be pleased to state:

(a) whether the attention of Government has been drawn to the findings of judicial inquiry, ordered by the Orissa High Court, to the effect that five people belonging to the Scheduled Tribes of Kalahandi district of Orissa died of starvation;

(b) if so, the details thereof; and

(c) the steps taken by the Government to avoid recurrence in future?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) and (b) The State Government of Orissa has reported that the one man Commission appointed by Orissa High Court to enquire into the allegations of starvation deaths in Kalahandi and Bolangir Districts arising out of Public Interest Litigation in OJC No. 3517/88/525/89 has submitted its report to the High Court. However, the decision of the Orissa High Court in the above two cases is awaited, after which the

State Government will take appropriate action.

(c) The State Government has reported that it is prepared to meet any situation in Kalahandi district. Developmental activities by the different Departments of Government have already been taken up.

During the last three years funds have been provided as follows:

(i) Rs. 5.07 crores out of relief fund for labour intensive works, sinking of tubewells and feeding programmes.

(ii) Rs. 310.05 lakhs out of Special Central Assistance for ITDA/MICRO/MADA/Cluster Projects for infrastructure/Income Generating Schemes for SCs and STs.

(iii) Rs. 37.75 lakhs under prevention of shifting cultivation.

Besides, in eight Blocks of Kalahandi District, during the period October 1988 to September 1990 the following assistance was provided:

(i) Rs. 165.61 lakhs for feeding of old, indigent, infirm and destitute persons and children within the age group of six years.

(ii) Rs. 27.17 lakhs for health care services under "Area Development Project for Poverty Termination (ADAPT)".

[Translation]

Opening of Navodaya Vidyalayas During 1991

1589. **DR. MAHADEEPAK SINGH SHAKYA:** Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether some Navodaya Vidyalayas have been set up during 1991 and if so, the details thereof; and